

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

I.A.NOS.10-11

IN

CIVIL APPEAL NO.1704 OF 2007

RAVI KHULLAR & ANR.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondents(s)

WITH I.A.Nos.5-6 in C.A. No. 1705/2007

AND WITH I.A.Nos.7-8 in C.A. No. 1706/2007

O R D E R

on Learned counsel for the appellant(s)/applicant(s),
instructions, seeks permission of this Court to withdraw
the Interlocutory Applications with liberty to file appropri-
ate applications seeking appropriate reliefs before appropriate forum.

Permission sought for is granted.

as The Interlocutory Applications are disposed of
withdrawn.

.....J

(H.L. DATTU

.....J

(M.Y. EQBAL

Signature Not Verified

Digitally signed by

.....J

Ramana Venkata Ganti

Date: 2014.07.04

16:04:56 IST

Reason:

(S.A. BOBDE

NEW DELHI;

Dated the 2nd July, 2014

ITEM NO.1

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.Nos.10-11 in Civil Appeal No(s). 1704/2007

RAVI KHULLAR & ANR.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondents(s)

(Office report for direction)

WITH

I.A.Nos.5-6 in C.A. No. 1705/2007

(Office Report for Direction)

AND WITH

I.A.Nos.7-8 in C.A. No. 1706/2007

(Office Report for Direction)

Date : 02/07/2014 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE S. A. BOBDEFor Appellant(s) Mr.Nidhesh Gupta, Sr.Adv.
Mr.Tarun Gupta, Adv.
Mr.M.K.Ghosh, Adv.
for Ms. S. Janani,Adv.

Mr.Naveen R.Nath, Adv.(NP)

For Respondent(s) Ms.Kiran Bhardwaj, Adv.
For Mr.D.S.Mahra, Adv.
For Ms.Sushma Suri, Adv.Ms.Rachana J.Issar, Adv.
Ms.Ambreen Rasool, Adv.Ms.Rachana Srivastava, Adv.
Mr.Utkarsh Sharma, Adv.

3

Mr.Vishnu B.Saharya, Adv.
For M/s.Saharya &Co., Adv.

Mr.M.A.Chinnasamy, Adv.

Mr.D.N.Goburdhan, Adv.

UPON hearing the counsel, the Court made the following

O R D E R

The Interlocutory Applications are disposed of as
withdrawn, in terms of the signed order.

(G.V.Ramana)
Court Master

(Signed order is placed on the file)

(Vinod Kulvi)
Asstt.Registrar